

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1226
ANSWERED ON:13.07.2009
ESTABLISHMENT OF NEW ESI HOSPITALS AND DISPENSARIES
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to open new Employees State Insurance (ESI) hospitals and dispensaries in the country including Andhra Pradesh;
- (b) if so, the details thereof, state-wise; and
- (c) the time by which such hospitals and dispensaries are likely to be established?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (b): Yes, Sir. The Employees State Insurance Corporation has approved/ proposed opening of the following new ESI Hospitals and dispensaries:

Hospitals

- a) Sanathnagar, Andhra Pradesh
- b) Baddi, Himachal Pradesh
- c) Gurgaon, Haryana
- d) Bhiwadi, Rajasthan
- e) Tirunelveli, Tamil Nadu
- f) Tirupur, Tamil Nadu
- g) Haldia, West Bengal
- h) Haridwar, Uttarakhand
- i) Rudrapur, Uttarakhand
- j) Peenya, Bangalore, Karnataka
- k) Mandi, Himachal Pradesh
- l) Alwar, Rajasthan
- m) Patna, Bihar
- n) Srinagar, Jammu & Kashmir

Diagnostic Centres (10 Bed)

- a) Raipur, Chhattisgarh
 - b) Dehradun, Uttarakhand
 - c) Pithampur, Madhya Pradesh
 - d) Mandideep, Madhya Pradesh
 - e) Thudiliar, Puducherry
 - f) Ayanavaram, Tamil Nadu
- Dispensaries (details annexed)

(c): The opening of new hospitals and dispensaries is an ongoing process on the basis of norms laid down by ESI Corporation. After approval of ESI Corporation, the dispensaries are set up by the respective State Governments. For establishment of hospitals, land has to be allotted by the State Government after which construction is taken up.